

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09.03.2018

O.A./260/223/2016

MEMO AT FL 1 MAY KINDLY BE
PERUSED FOR WITHDRAWAL OF
OA. FOR FURTHER ORDER ON MEMO

ITEM NO:38

FOR APPLICANTS(S) Adv. : Mr. S. Palit

3/9/2018

FOR RESPONDENTS(S) Adv.: Mr. M.K. Mishra (Sr. Counsel)

Notes of The Registry	Order of The Tribunal
<p style="text-align: center;">S 5</p> <p>MEMO AT FL 1 MAY KINDLY BE PERUSED FOR WITHDRAWAL OF OA. FOR FURTHER ORDER ON MEMO ITEM NO:38</p>	<p>Mr. S. Palit, Ld. Counsel for the applicant prays to allow him to withdraw this O.A. as the grievances have been redressed. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: center;">kb</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: right;"><i>SP</i></p>

On 9th 09.03.18

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one copy
for counsels &
Not. Adm

15.3.18

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l. m. s. 18